



**One Day State Level Consultation Programme on
*Juvenile Delinquency: Prevention, Fair Trial and Rehabilitation***

Date: Sunday, the 23rd of July, 2023

Venue: Gyan Bhawan, Patna.

Organised by:

Juvenile Justice Monitoring Committee, Patna High Court

In Partnership with: Department of Social Welfare, Government of Bihar

Supported by UNICEF

Objectives

- ❖ Take stock on progress and key challenges regarding Justice for Children and CICLs with focus on children in conflict with law- pendency, analysis of custodial/non-custodial measures, background, rehabilitation measures.
- ❖ Identify specific priority actionable recommendations that will form an Action Plan for Enhancement of Justice for Children and CICLs.
- ❖ Review the role of training institutes/ academies in supporting adequate training of stakeholders.

PROGRAMME SCHEDULE

REGISTRATION OF PARTICIPANTS AND ARRIVAL OF DIGNITARIES

08:00 AM TO 09:00 AM

08:00 a.m. to 08:50 a.m. (50 Min.)	Registration of Participants and Tea/Coffee (Participants to take their Respective Seats)
08:50 a.m. to 09:00 a.m. (10 Min.)	Arrival of Dignitaries

INAUGURAL SESSION

09:00 AM TO 10:00 AM

09:00 a.m. to 09:02 a.m. (2 Min.)	Arrival of Dignitaries on Dais
09:02 a.m. to 09:10 a.m. (8 Min.)	Felicitation of Dignitaries
09:10 a.m. to 09:13 a.m. (3 Min.)	Welcome address: Mr. Suvash Chandra Sharma Additional Registrar, Juvenile Justice Secretariat, Patna High Court
09:13 a.m. to 09:16 a.m. (3 Min.)	Introductory Address: Mr. Shivendra Pandeya , Officer In-Charge, Chief of Field Office, UNICEF, Bihar
09:16 a.m. to 09:19 a.m. (3 Min.)	Address by: Mr. Prem Singh Meena , Secretary, Department of Social Welfare, Govt. of Bihar
09:19 a.m. to 09:22 a.m. (3 Min.)	Address by: Mr. Amir Subhani , Chief Secretary, Bihar
09:22 a.m. to 09:25 a.m. (3 Min.)	Key Note address: Hon'ble Mr. Justice Ashutosh Kumar Judge & Chairperson, Juvenile Justice Monitoring Committee, Patna High Court
09:25 a.m. to 09:28 a.m. (3 Min.)	Address by: Hon'ble Mr. Justice K. Vinod Chandran Hon'ble the Chief Justice, Patna High Court
09.28 a.m. to 09.58 a.m. (30 Min.)	Group Photograph followed by Tea

TECHNICAL SESSIONS
10:00 AM TO 04:00 PM

Technical Session-1 (10:00 a.m. to 11:00 a.m.)	
Topic: Juvenile Delinquency: Prevention and Early Intervention	
Chair: Hon'ble Mr. Justice Chakradhari Sharan Singh, Judge, Patna High Court Co-Chair: Mr. Prem Singh Meena, Secretary, Department of Social Welfare, Govt. of Bihar	
10:00 a.m. to 10:05 a.m. (05 Min.)	Introduction to the Session by Chair
10:05 a.m. to 10:50 a.m. (45 Min.)	Resource Person: Mr. Vinay Kumar, DG-cum-Chairman-cum-CMD, Bihar Police Building Construction Corporation, Patna.
10:50 a.m. to 10:55 a.m. (05 Min.)	Open discussion
10:55 a.m. to 11:00 p.m. (05 Min.)	Concluding Remarks by the Co-Chair

Technical Session-2 (11:00 a.m. to 12:00 p.m.)	
Topic: Principle of Diversion with Emphasis on Non-Custodial Alternatives	
Chair: Hon'ble Mr. Justice PavanKumar Bhimappa Bajanthri, Judge, Patna High Court Co-Chair: Mr. Vinay Kumar, DG-cum-Chairman-cum-CMD, Bihar Police Building Construction Corporation, Patna.	
11:00 a.m. to 11:05 a.m. (05 Min.)	Introduction to the Session by Chair
11:05 a.m. to 11:50 a.m. (45 Min.)	Resource Person: Ms. Bharti Ali, Executive Director of HAQ: Centre for Child Rights, a Delhi based NGO.
11:50 a.m. to 11:55 a.m. (05 Min.)	Open discussion
11:55 a.m. to 12:00 p.m. (05 Min.)	Concluding Remarks by the Co-Chair
TEA BREAK (12:00 p.m. to 12:30 p.m.) (30 MIN)	

Technical Session-3 (12:30 p.m. to 01:30 p.m.)	
Topic: Right to a Fair Trial: Focus on Child Friendly Procedures	
Chair: Hon'ble Mr. Justice Madhuresh Prasad, Judge, Patna High Court Co-Chair: Ms. Gargi Saha, Child Protection Officer, UNICEF, Bihar	
12:30 p.m. to 12:35 p.m. (05 Min.)	Introduction to the Session by Chair
12:35 p.m. to 01:20 p.m. (45 Min.)	Resource Person: Justice Ashwani Kumar Singh Former Judge, Patna High Court
01:20 p.m. to 01:25 p.m. (05 Min.)	Open discussion
01:25 p.m. to 01:30 p.m. (05 Min.)	Concluding Remarks by the Co-Chair

LUNCH BREAK (01:30 p.m. to 02:30 p.m.)
(1 Hour)

Technical Session-4 (02:30 p.m. to 03:30 p.m.)	
Topic: Minimum age of criminal responsibility and age of criminal majority (Preliminary Assessment)	
Chair: Hon'ble Mr. Justice Rajeev Ranjan Prasad, Judge, Patna High Court Co-Chair: Mr. Shivendra Pandeya, Officer In-Charge, Chief of Field Office, UNICEF, Bihar	
02:30 p.m. to 02:35 p.m. (05 Min.)	Introduction to the Session by Chair
02:35 p.m. to 03:20 p.m. (45 Min.)	Resource Person: Mr. Anant Kumar Asthana, Child Rights Lawyer
03:20 p.m. to 03:25 p.m. (05 Min.)	Open discussion
03:25 p.m. to 03:30 p.m. (05 Min.)	Concluding Remarks by the Co-Chair

Technical Session-5 (03:30 p.m. to 04:30 p.m.)	
Topic: Rehabilitation; Restorative Justice and Procedures	
Chair: Hon'ble Mr. Justice Dr. Anshuman, Judge, Patna High Court	
Co-Chair: Ms. Bandana Preyashi, MD, Women and Child Development Corporation, Bihar	
03:30 p.m. to 03:35 p.m. (05 Min.)	Introduction to the Session by Chair
03:35 p.m. to 04:20 p.m. (45 Min.)	Resource Person: Ms. Swagata Raha , Director, Research and Co-Director, Restorative Practices at Enfold India
04:20 p.m. to 04:25 p.m. (05 Min.)	Open discussion
04:25 p.m. to 04:30 p.m. (05 Min.)	Concluding Remarks by the Co-Chair

CONCLUDING SESSION
04:30 PM TO 05:00 PM

04:30 p.m. to 04:40 p.m. (10 Min.)	Key Takeaways / Way Forward Banku Bihari Sarkar , UNICEF, Bihar
04:40 p.m. to 04:50 p.m. (10 Min.)	Vote of Thanks Mr. Prashant Kumar C.H. , Director, Department of Social Welfare, Govt. of Bihar
04:50 p.m. to 05:00 p.m. (10 Min.)	Tea/Coffee